

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT  
KARKARDOOMA COURTS: DELHI**

**ORDER**

In super-session of earlier orders the following Committees at Karkardooma Courts, Delhi are hereby constituted as under, with immediate effect:-

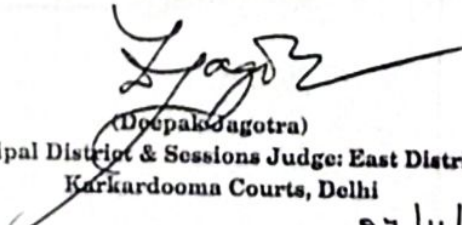
Sl. No.	Name of the Committee	Name of Judicial Officers
1	Building Maintenance Committee	1. Ld. Principal District & Sessions Judge, East/Chairperson 2. Ld. Principal District & Sessions Judge, Shahdara/Member 3. Ld. Principal District & Sessions Judge, North-East/Member 4. Ld. Administrative Civil Judge, North East/Member 5. Ld. Administrative Civil Judge, Shahdara/Member 6. Ld. Administrative Civil Judge, East/Member Secretary
2	Security Committee	1. Ld. Principal District & Sessions Judge, East/Chairperson 2. Ld. Principal District & Sessions Judge, Shahdara/Member 3. Ld. Principal District & Sessions Judge, North-East/Member 4. The DCP (East)/Member 5. Ld. Administrative Civil Judge, North East/Member 6. Ld. Administrative Civil Judge, Shahdara/Member 7. Ld. Administrative Civil Judge, East/Member Secretary 8. The In-charge, Police Post, KDD Courts/Member
3	Chamber Allotment Committee	1. Ld. Principal District & Sessions Judge, East/Chairperson 2. Ld. Principal District & Sessions Judge, Shahdara/Member 3. Ld. Principal District & Sessions Judge, North-East/Member 4. The President, Shahdara Bar Association/Member 5. The Hony. Secretary, Shahdara Bar Association/Member 6. Ld. Administrative Civil Judge, North East/Member 7. Ld. Administrative Civil Judge, Shahdara/Member 8. Ld. Administrative Civil Judge, East/Member Secretary
4	Residential Complex Maintenance Committee	1. Sh. Anurag Sain, Spl. Judge CBI (PC Act)/Chairperson 2. Ms. Surabhi Sharma Vats, AD&SJ/Member 3. Sh. Balwinder Singh, ACJ-CCJ-ARC (East)/Member Secretary 4. Sh. Ravindra Kumar Pandey, ACMM (RACC)/Member 5. Sh. Prayank Nayak, MM-02 (Shahdara)/Member
5	Estimate Examine & Scrutiny Committee	1. Sh. Sanjeev Kumar-I, ASJ(Spl.FTC), East/Chairperson 2. Ld. Administrative Civil Judge, North East/Member 3. Ld. Administrative Civil Judge, Shahdara/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
6	To Monitor the work done/progress of the work carried out by the Civil & Electrical PWD at KKD	1. Sh. Sanjeev Kumar-I, ASJ(Spl.FTC), East/Chairperson 2. Ld. Administrative Civil Judge, North East/Member 3. Ld. Administrative Civil Judge, Shahdara/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
7	Maintenance & Cleanliness Committee	1. Sh. Kuldeep Narayan, ASJ, East/Chairperson 2. Sh. Amitabh Rawat, ASJ-03, Shahdara/Member 3. Ld. Administrative Civil Judge, North East/Member 4. Ld. Administrative Civil Judge, Shahdara/Member 5. Ld. Administrative Civil Judge, East/Member Secretary
8	Library Committee	1. Sh. Raghubir Singh, ASJ (North-East)/Chairperson 2. Sh. M.P. Singh, ADJ, East/Member 3. Sh. Amitabh Rawat, ASJ-03, Shahdara/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
9	Disaster Management Committee	1. Sh. Raghubir Singh, ASJ (North-East)/Chairperson 2. Sh. Vijay Kumar Jha, ADJ-02, East/Member 3. Ld. Administrative Civil Judge, North East/Member 5. Ld. Administrative Civil Judge, Shahdara/Member 6. Ld. Administrative Civil Judge, East/Member Secretary
10	Environment & Horticulture Committee	1. Sh. Murari Prasad Singh, ADJ, East /Chairperson 2. Ld. Administrative Civil Judge, North East/Member 4. Ld. Administrative Civil Judge, Shahdara/Member 5. Ld. Administrative Civil Judge, East/Member Secretary



11	Lock-Up Committee	1. Ms. Navita Kumari Bagha, ASJ, East/Chairman 2. Ld. Chief Metropolitan Magistrate, East/Member 3. Ld. Chief Metropolitan Magistrate, North East/Member 4. Ld. Chief Metropolitan Magistrate, Shahdara/Member 5. Ld. Administrative Civil Judge, East/Member Secretary
12	Condemnation Board	1. Sh. Kuldeep Narayan, ASJ, East/Chairperson 2. Ld. Administrative Civil Judge, North East/Member 3. Ld. Administrative Civil Judge, Shahdara/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
13	De-stress Centre Committee	1. Sh. Ajay Gupta, ASJ-02 (NDPS) East/Chairperson 2. Ld. Administrative Civil Judge, North-East/Member 3. Ld. Administrative Civil Judge, Shahdara/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
14	Committee dealing with Kiosk/Space & extension of renewal of license/canteen/dispensary	1. Sh. Sanjay Sharma-I, DJ (Commercial), East/Chairperson 2. Ld. Administrative Civil Judge, North-East/Member 3. Ld. Administrative Civil Judge, Shahdara/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
15	The Vulnerable Witness Deposition Committee	1. Sh. Sanjeev Kumar-I, ASJ(Spl.FTC), East/Chairperson 2. Sh. Manoj Kumar, ASJ-01(POCSO) North-East/Member 3. Sh. Naresh Kumar Malhotra, ASJ-06 (POCSO)/East/Member 4. Sh. Devendra Kumar Sharma, ASJ-06 (POCSO) Shahdara/Member 5. Ms. Ritu Singh, MM-02 (Mahila Court) East/Member 6. Ms. Kadambri Awasthi, MM-02 (Mahila Court) Shahdara/Member 7. Ms. Vijayshree Rathore, MM (Mahila Court) North-East/Member
16	Creche Committee	1. Ms. Navita Kumari Bagha, ASJ(FTC) (East)/Chairperson 2. Ms. Saumya Chauhan, SCJ-cum-RC (East)/Member 3. Ms. Renu Chaudhary, MM-04 (East)/Member 4. Ld. Administrative Civil Judge (East)/Member Secretary

**Note:** The ACJ-cum-CCJ-cum-ARC, shall be the Member Secretary of the Committee in which he is one of the member and all the communication shall be made in his name and under his signature and under the directions of Chairman of the Committee.

The Member Secretary shall further address all the communication to the District & Sessions Judge, East for further action/communication.

  
(Deepak Bagotra)  
Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi

No. 7144-7153 /PD&SJ(East)/KKD/Delhi

Dated 27/11/2020

**Copy forwarded for information & necessary action to:-**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge(HQs), Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
5. The concerned Judicial Officers, Karkardooma Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. The Administrative Officer (Judl.)/Incharge all the Branches, Karkardooma Courts, Delhi.
8. For uploading on LAYERS.
9. PS to the undersigned.
10. Concerned file.

  
Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi